

**Central Administrative Tribunal  
Principal Bench**

**OA No.933/2017  
MA No.1560/2017  
MA No.1001/2017**

New Delhi, this the 28<sup>th</sup> day of April, 2017

**Hon'ble Mrs. P. Gopinath, Member (A)**

1. Narender, Aged 23 years,  
S/o Shri Radheshyam,  
R/o VPO: Khanda Kheri,  
Distt. Hisar,  
Teh-Hansi (Haryana).
2. Anoop Singh Meena, Aged 27 years,  
S/o Shri Palaram,  
R/o Vill-Hulana, Distt. Sonipat,  
Haryana.
3. Rajendra Meena, Aged 27 years,  
S/o Shri Ram Niwas Meena,  
R/o Vill & PO: Phulwara ( Papet),  
Teh-Bajhirpur,  
Sawai Madhopur.
4. Chhaju Singh, Aged 37 years,  
S/o Shri Malkeet Singh,  
R/o Vill: Ahmadopur,  
Teh-Budhlada,  
Distt. Mansa, Punjab.
5. Ram Swaroop, Aged 55 years,  
S/o Shri Chand Singh,  
R/o VPO: Binjhol, Teh-Panipat,  
Distt. Panipat, Haryana.
6. Parmjeet Singh, Aged 46 years,  
S/o Shri Deshraj Singh,  
R/o Vill: Ahmed Pur,  
Teh-Budhalada,  
Distt. Mansa, Punjab.
7. Bhupendra Kumar, Aged 28 years,  
S/o Shri Ram Prakash Singh,  
Vill: Makanpur, PO: Jalesar Road,  
Distt. Hathras (UP).

8. Kuldeep Singh, Aged 33 years,  
S/o Shri Lal Singh,  
R/o Khokar Kalan,  
Distt. & Teh-Mansa, Punjab.
9. Bagga Singh, Aged 26 years,  
S/o Shri Sohan Singh,  
R/o VPO: Khokher Kalan,  
Distt. & Teh-Mansa, Punjab.
10. Baljit Singh, Aged 54 years,  
S/o Niranjan Singh,  
R/o Vill-Khokar Kala,  
Teh & Distt. Mansa, Punjab.
11. Harbans Singh, Aged 56 years,  
S/o Shri Harnek Singh,  
R/o Thuthnya Wali Road,  
Teh& Distt. Mansa.
12. Sanjay Kumar, Aged 36 years,  
S/o Shri Anek Singh,  
R/o Sanjay Nagar, Ward No.35,  
Gali No.20,  
Near Delhi Railway Gate (BTI),  
Punjab.
13. Rotash, Aged 57 years,  
S/o Shri Perbhati,  
R/o Sanjay Nagar, Ward No.35,  
Gali No.20,  
Near Delhi Railway Gate (BTI),  
Punjab.
14. Jhabarmal Meena, Aged 29 years,  
S/o Shri Girdhari Lal,  
R/o Vill. Gadhi Khanpur,  
PO: Jugalpura,  
Teh-Shri Madopur,  
Sikar.
15. Swandeep Kumar, Aged 29 years,  
S/o Shri Ishwar Singh,  
R/o VPO: Rithal (Narwal),  
Distt & Teh-Rohtak, Haryana.

16. Jitendra Kumar, Aged 26 years,  
S/o Shri Kishori Ram,  
R/o Dariyapur,  
PO: Kakriyan, Distt. Buxar,  
Bihar.
17. Saurabh Kumar Shanta, Aged 26 years,  
S/o Shri Shashi Rushan Chaduhory,  
R/o Vill-Sirajpur,  
PO: Temtha, Distt. Khagaria,  
Bihar.
18. Manish Kumar Chaurasia, Aged 26 years,  
S/o Shri Basu Deo Chourasia,  
R/o Sijhua, PO: Amarpur,  
Distt. Banka, Bihar.
19. Jasbir Singh, aged 40 years,  
S/o Shri Buta Singh,  
R/o VPO: Khokar Kalan,  
Distt. Mansa, Punjab.
20. Prem Kumar, Aged 33 years,  
S/o Shri Birbal,  
R/o VPO: Ahmedpur,  
Distt. Mansa,  
Teh-Budhlada, Punjab.

...Applicants

(By Advocate : Shri U. Srivastava)

### **Versus**

1. Union of India through the General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Estate Entry Road,  
New Delhi.
3. The Divisional Engineer,  
O/o The Divisional Railway Manager,  
Northern Railway,  
Estate Entry Road,  
New Delhi.

4. The Assistant Divisional Engineer,  
Northern Railway, Jind,  
Haryana.

...Respondents

### **ORDER (ORAL)**

Learned counsel for applicants submits that the issue involved in the present OA has already been considered by this Tribunal in OA No.3054/2012. He has also preferred a legal notice dated 22.09.2016 and a reminder dated 08.03.2017 (Annexure-A/9). The learned counsel for applicants requests that since this is a covered matter, his representation/reminder may be considered in the light of aforesaid order in OA No.3054/2012. Ordered accordingly. Respondents are directed to decide the aforesaid representation/reminder of the applicants in the light of aforesaid order, within four weeks from the date of receipt of a certified copy of this order. No costs.

### **MA No.1560/2017 & MA No.1001/2017**

2. In view of the aforesaid order passed in OA, the MAs stands disposed of.

**( Mrs. P. Gopinath)  
Member (A)**

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